

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 16th October, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Madhalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Mr. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for State

	Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry (PH)		of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wahni, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha
FOR ADMISSION			
2.	Original Application No. 471/2015 (M.A. No. 1081/2015)	Bilaua Stone Crusher Association Vs. State of M.P. & Ors.	Mr. Vivek Chib, Adv. for Applicant
3.	Original Application No. 473/2015	Gauri Maulekhi Vs. State of J & K & Ors.	Mr. Aditya Singla, Adv. for Applicant
4.	M.A. No. 1082/2015 in Original Application No. 180/2014	Nidhi Vs. Govt. of NCT of Delhi & Ors.	Mr. Saurabh Sharma & Mr. Deepak Sharma, Adv. for Applicant
AFTER NOTICE			
5.	Original Application No. 404/2015	New Delhi Television Ltd. (NDTV) Vs. Ministry of Shipping & Ors.	Luthra & Luthra Law Offices Mr. B. V. Niren, Adv. for R-1 Mr. Ankit Prakash, Adv. for R-2
FOR HEARING			
6.	Original Application No. 474/2015 (O.A. No. 49/2015 (CZ))	Amar Kant Mishra Vs. State of M.P. & Ors.	Mr. Sachin K. verma, Adv. for R-1 to 4 Mr. Rajul Shrivastava, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
7.	Original Application No. 450/2015	Surya Jyoti Singh Paul Vs. Union of India & Ors.	Mr. Kudrat Sandhu, Adv. for Applicant Mr. Vishwender Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2
8.	Original Application No. 468/2015	Vijaypal Vs. State of U.P. & Ors.	Mr. Sharique Hussain, Adv. for Applicant
AFTER NOTICE			
9.	Original Application No. 439/2015	Dr. S. N. Singh Vs. Delhi Development Authority & Ors.	Dr. S. N. Singh, Applicant in Person
FOR COMPLETION OF PLEADINGS			
10.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Adv. for Applicant Ms. Purnima Maheshwari & Mr. D.K. Singh, Adv. for R-1 & 2 Mr. Rajiv Bansal & Kush Sharma, Adv. for DDA Mr. Balendu Shekhar & Mr. Vivek Jaiswal, Adv. for R-4 Mr. Dinesh Jindal, L.O. for DPCC
11.	Original Application No. 163/2015	Citizens for Collective Consciousness Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Adv. for Applicant Mr. Vipin Kr. Singh, Adv. for R-1 to 8 Mr. Narendra Pal Singh & Mr. Dinesh Jindal, Adv. for R-9 Mr. Subodh Kumar, Adv. for R-12 & 13 Mr. S. I. Ashok Kumar, Adv. for R-15

FOR HEARING			
12.	Original Application No.125/2013	Rameshwar Singh Vs State of U.P. & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Adv. For Applicant Ms. Savitri Pandey, Adv. for R-1, 2 & 5 Mr. Daleep K. Dhayani, Adv. For R-3 Mr. Avijit Bhushan, Adv. For R-4 & 6 Mr. M.P. Sahay, Adv. & Mr. Vikas Malhotra, Adv. for R-7
13.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal & Mr. Anshul Sehgal Advs. for R – 4
14.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Rahul Dhawan, Adv. for Applicant in M.A. No. 1061/2015 Mr. Vivek Chib & Mr. Ankit Prakash, Advs. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7 Mr. M. L. Lahoty, Adv.
15.	Appeal No. 57/2015	Anuj Sood & Anr. Vs. MoEF & Ors.	Neelam Rathore, Adv. for Appellants Mr. Vishwendra Verma, Adv. for R-1 & 2 Mr. Kulraj, Adv for R-5 Mr. Ramesh Kumar, EO for R-6 Mr. Navdeep, Adv. for R-1 to 10 Mr. Anil Soni, AAG for R-3 to 5 Mr. Sarabjit Singh Heera, Adv.for R-7 to 16
16.	Original Application No. 261/2015	Rajeev Raheja Vs. Delhi Municipal Corporation & Ors.	Mr. Rajib Raheja, Adv. for Applicant Ms. Pooja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Mr. Charanjeet Singh, Advs. for R-3 & 4
17.	Original Application No. 269/2015	Mohd. Yahya Vs. Mohd. Mohsin	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Aulubezez, Adv. for R-1 Mr. T. C. Yogi, Adv. for R-2 to 5&7 to 9 Mr. Dinesh Jindal, LO for R-12 Mr. Narinder Pal Singh, Adv. with Mr. Dinesh Jindal, Law Officer for GNCTD & DPCC Ms. Puja Kalra, Adv. for North MCD
18.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R-2 & 3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-4

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